

IN THE COURT OF THE JUDGE IN CHARGE, DISTRICT COURT, BARILLY

IN THE MATTER OF THE STATE BANK OF INDIA

IN THE MATTER OF A.C.T. No. 177 of 2019

In the Court of: A.C.T. No. 177 of 2019

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed details. The details of the Schemes and Chalan forms are available on this website.

Barilly
Addl Chief Judicial Magistrate III

[Signature]

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18.2.17

LISTS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 FIRST DEPOSIT SCHEME / POWER PLAY ACCOUNT IN STATE BANK OF
 INDIA)

In the Court of A. E. J. M. VII

दोषी 18/9/17

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed time may be deposited in account number (To be filled in by the District Judge) before applying this proforma on the website of State Bank of India among applicable commission after filling up the proforma prescribed in the "Petty Offence" section of the Scheme and Challan forms are available on the website)

MIA

बरेली
 कसम नं. 07
 एचएल एनएल मॉड्यूलिंग मॉड्यूलिंग

(Handwritten signature)

OFFICE OF THE JUDGE, OFFICE UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

18/2/17

In the Court of.....
ADJ. JUDGE

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fines	Remarks
1	1197/16	Mahendrapal Maw - State			50/-	The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading the forms on the website of State Bank of India along with application for commission after filling up the prescribed Criminal Deposit Form. (The details of the Scheme and Chaitan forms are available on the website)

Adl. Chief Justice, Madhya Pradesh
Bareilly

IN THE COURT OF THE JUDGE, JUDICIAL OFFICE, SARAI PTTY OFFICE
 THE DEPOSIT SCHEME POWER BYOTI ACCOUNT IN STATE BANK OF
 INDIA

In the Court of ACJM NRI/GE Date-18-2-17

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed
 deposited in
 account number
 (To be
 filed in by the
 District
 Judge, before
 placing the
 proceeds in the
 (Savings) or State
 Bank of India
 along with
 applicable
 commission shall
 filling up the
 provided
 Criminal Appeal
 slip. (For details
 of the Scheme
 and Chapter
 forms are
 available on the
 website)

Accepted

ACJM NRI/GE